

REPORTS ETC. OF DEPUTY COMMISSIONER FOR LINGUISTIC MINORITIES IN INDIA

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): I beg to lay on the Table:

(1) Eighteenth Report (Hindi and English versions) of the Deputy Commissioner for Linguistic Minorities in India for the period July, 1975 to June, 1976. [Placed in Library. See No. LT-1246/80.]

(2) Nineteenth Report (Hindi version) of the Deputy Commissioner for Linguistic Minorities in India for the period July, 1976 to June, 1978.

(3) An explanatory Note in regard to the Reports mentioned at (2) and (3) above.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the Reports mentioned at (2) and (3) above and not laying the English version of Report mentioned at (2) above. [Placed in Library. See No. LT-1247/80.]

12.10 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance (No. 2) Bill, 1980, which was passed by the Lok Sabha, at its sitting held on the 31st July, 1980, and transmitted to the Rajya Sabha for its recommen-

dations and to State that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

SHRI RAJNATH SONKAR SHASTRI (Saidpur):**

MR. SPEAKER: I have seen your notice. This is a State subject; I am not going to allow this. Nothing should be recorded without my permission. Please sit down. Too much of everything is bad.

12.12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED DELAY IN IMPLEMENTATION OF VIJAYA NAGAR STEEL PLANT IN KARNATAKA

SHRI M. RAM GOPAL REDDY (Nizamabad): Sir, I call the attention of the Minister of Steel and Mines to the following matter of urgent public importance and request that he may make a statement thereon:

"Reported delay in implementation of Vijaya Nagar Steel Plant in Karnataka and inadequate financial provision in the present Budget for its speedy implementation".

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): Sir, I should like to state at the outset that a detailed project report for Vijaya-nagar Steel Plant has already been prepared by the Consultants. It was submitted to SAIL in April, 1977. After completion of necessary examination at technical and financial levels, the matter was placed before the SAIL Board on February 26, 1979. The Board deliberated on the DPR at

**Not recorded.